# CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELHI

PRINCIPAL BENCH - COURT NO.3

## Service Tax Appeal No. 53184 Of 2016

Commissioner of Central Excise, Jaipur-I : Appellant

Vs

**Prehari Protection Systems Private Limited : Respondent** 

#### APPEARANCE:

Shri Rajeev Kapoor, Authorized Representative for the appellant Shri Shubham Awasthi, Advocate for the respondent

#### **CORAM:**

HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

Date of Hearing: 29.07.2025

### **ORDER SHEET**

On the request of the arguing counsel of the respondent, list the appeal on **August 22, 2025.** 

(BINU TAMTA)
MEMBER (JUDICIAL)

(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)